GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 2595 ANSWERED ON 02/08/2022

RASHTRIYA GRAM SWARAJ ABHIYAN

2595. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether there is a huge gap between sanctioned project amount to each State and the amounts disbursed under the Rashtriya Gram Swaraj Abhiyan (RGSA);
- (b) if so, whether the Government is considering to release the pending central component of the scheme to all the States in this financial year itself; and
- (c) if so, the details thereof and if not, the reasons therefor along with the time by which the sanctioned funds are likely to be released?

ANSWER

THE MINISTER OF STATE FOR MINISTRY OF PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) The scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) implemented during the period 2018-19 to 2021-22 was a demand driven in nature and involved multi-dimensional activities. Funds were sanctioned on the basis of annual plan proposals of States as approved by the Central Empowered Committee of RGSA. Releases were normally made in two instalments, the first instalment being 50% of the sanctioned amount after deducting the unspent balance available with State at the time of release. The quantum of release of funds was also depends on unspent balance of previous releases, availability of funds with Ministry, deficit in matching share, compliance of the directions received from Ministry of Finance and physical-financial progress reports furnished etc. The States which had high unspent balances and had not provided requisite utilization certificates etc were not eligible for receiving full amounts, thus resulting in the gap between sanctioned and released amounts.

(b) & (c) The scheme of RGSA has now been revamped on 13.04.2022 for implementation from 01.04.2022 to 31.03.2026. States/Union Territories has now been submitting their Annual Action Plan (AAP) under the revamped RGSA for consideration and approval of Plan by Central Empowered Committee meeting for release of fund.